

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In compliance of directions contained in Hon'ble High Court letter no. 7968/CFM/DHC/2024 dated 15.04.2024, the following Committee is hereby constituted for Central District, Tis Hazari Courts, Delhi with immediate effect:-

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	District Case Management Committee  (To work as per the Action Plan for Arrears Reduction in District Judiciary)	Principal District & Sessions Judge(HQs)	Chairperson
		Sh. Deepak Garg District Judge, Commercial Court-09	Member
		Sh. Murari Prasad Singh Judge Family Court	Member
		Ms. Rashmi Gupta Chief Metropolitan Magistrate	Member
		Sh. Harjeet Singh Jaspal Senior Civil Judge-cum-RC	Member
		Ms. Helly Fur Kaur, Secretary, DLSA (Central)	Additional Member

If the Chairperson of the Committee is not available for any reason, the next senior most member of the Committee shall act as the Chairperson of the said Committee.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
19/4/24  
(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 26291 - 311

F.1(3)/Gaz/2024

Dated, Delhi the 19 APR 2024

**Subject:- Constitution of Committee.**

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with reference to Hon'ble High Court letter no. 7968/CFM/DHC/2024 dated 15.04.2024.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. The Officers concerned along the copy of Hon'ble High Court letter no. 7968/CFM/DHC/2024 dated 15.04.2024.
4. The AO(J)/AO/Branch In-Charge, Computer Branch/IT Cell, CMM Office, General Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
5. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi.
7. The Judicial Branch, Central, THC, Delhi will pursue the matter.
8. The PS to the undersigned.
9. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

  
19/4/24  
Principal District & Sessions Judge (HQs)  
Delhi